



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-I), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 29-11-2021 TO 03-12-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
15	WP(C)/6389/2021 FIXED	M/S SHREE SANYEEJI ROLLING MILLS AND ANR <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	S N SARMA MR. R P N SINGH MR. M BERIA MS M SAHOO	SC, PNB
16	WP(C)/6391/2021 B/O	M/S JAI GURUMATA INFRASTRUCTURES PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR MR J RAJBONGSHI	GA, ASSAM MR S KHOUND
<b>ADMISSION</b>				
17	WA/29/2020 FIXED	DR. BRIJESH KUMAR RAI <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR A B DEY MR. S SUTRADHAR SC, IIT
18	WP(C)/5092/2020 CAVT. NO.05142/020, FIXED	THE UNION OF INDIA AND ANR. <b>Versus</b> JUSTOM HASNU AND 3 ORS.	MR. Y DOLOI MR. S Z RAHMAN	MR. B P BORAH FOR CAVEATOR
19	WA/251/2021 FIXED	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS M BEGUM MR S H MAHMUD	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 2:00 PM**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
25	Crl.Rev.P./226/2011 FIXED	SMTI DIPTA DEB <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
26	Crl.Rev.P./155/2012 FIXED	MADHAB SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
27	Crl.Rev.P./315/2012 FIXED	GULESWAR DEKA <b>Versus</b> THE STATE OF ASSAM	MRR CHAKRABORTY MR.B K DAS	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 29-11-2021 TO 03-12-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	WP(C)/6421/2021 B/O	MD. NUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
44	WP(C)/5727/2021 FIXED	MD. HASSEN ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, CO OP GA, ASSAM
45	WP(C)/5985/2021 FIXED	HITENDU RUDRAPAUL <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	DR. B AHMED MS. P ADHIKARI MR H I CHOUDHURY G UDDIN MR. A K AZAD	SC, P AND R.D. GA, ASSAM
46	WP(C)/6266/2021 BY SLIP	RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	R SARMAH MR J BORAH MR. A A MIR	SC, NHAI ASSTT.S.G.I.
47	WP(C)/6286/2021 FIXED	MD. DULAL ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
48	<b>WITH</b> WP(C)/3991/2021	HASAN ALI <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	<b>WITH</b> I.A.(Civil)/1807/2021 <b>in</b> WP(C)/3991/2021	TENGAGURI S.S, LTD. AND 11 ORS. <b>Versus</b> SRI HASAN ALI AND ORS. F	MS A HUSSAIN MR Z RAHMAN	SC, CO OP MR. A B T HAQUE
49	<b>WITH</b> WP(C)/4457/2021	SULTAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP

	<b>WITH</b> I.A.(Civil)/1804/2021 in WP(C)/4457/2021	MD. DULAL ALI AND 9 ORS. <b>Versus</b> SULTAN ALI AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. A B T HAQUE
50	<b>WITH</b> WP(C)/6097/2021	A. SUBAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, CO OP
51	WP(C)/6310/2021 FIXED, CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST	MUNJIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M U MAHMUD MS. M BEGUM Q A AKHTAR	SC, P AND R.D. GA, ASSAM
52	WP(C)/6381/2021 FIXED	PREMIER ENERGIES LTD <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL
53	WP(C)/6392/2021 BY SLIP	AJIT KUMAR DEB AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, REVENUE SC, SOCIAL WELFARE
54	WP(C)/6399/2021 B/O	FIROJA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. T J MAHANTA MR F HAQUE MR. P P DUTTA MR. A BORUA MS P SARMA	SC, P AND R.D. GA, ASSAM
55	WP(C)/6414/2021 B/O	PREMIER ENERGIES LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL
56	WP(C)/6415/2021 B/O	PREMIER ENERGIES LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL
57	WP(C)/6417/2021 B/O	PREMIER ENERGIES LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL
58	WP(C)/6418/2021 B/O	PREMIER ENGERGIES LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL
59	WP(C)/6431/2021 B/O	DR. HOMESWAR SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC. FOR MISSING AUTONOMOUS COUNCIL
<b>ADMISSION</b>				
60	WP(C)/5518/2020 BY SLIP, AT 3:00 P.M.	SMEC INTERNATIONAL PTY LTD AND ANR <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
<b>ORDERS</b>				
61	WP(C)/5350/2021 FIXED	AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	SC, PNRD GA, ASSAM MR. A MANNAF (R-8 TO 15) MD S HOQUE (R-8 TO 15)



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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
19	WP(C)/6425/2021 B/O	PARTHA PROTIM HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. P BORDOLOI MR. D N BORAH	SC, APDCL

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26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 5**

**[CRIMINAL SPECIAL DIVISION BENCH]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
SPECIAL DIVISION BENCH), ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO REMAIN  
PRESENT FOR HEARING OF THE MATTERS LISTED  
IN THE HEARING CAUSE LIST DATED 01-11-2021  
TO 23-12-2021 BEFORE THE HONOURABLE  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

6	CRL.A(J)/46/2017 WITH PAPER BOOK - 2 (TWO) NOS. FIXED	AJIT KUMAR <b>Versus</b> THE STATE OF ASSAM	MR.R DEV AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
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12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021

19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAİN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021
25)	MR. S K SINGH	02-12-2021	To	12-12-2021
26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



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**[ For Thursday,2nd December 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
48	Bail Appln./3440/2021 B/O	RAJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>MOTION</b>				
49	Crl.Rev.P./251/2021 FIXED	ASISH MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	PP, ASSAM
50	Crl.Pet./557/2021 FIXED	BELAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
51	AB/4033/2021 B/O	SATYA RANJAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
22	WP(C)/3214/2019 B/O	SWAPAN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MRS. P BARMAN (BORKAKOTI) (R8) MRS. P GOSWAMI MRS N SAIKIA MS S CHANGKAKOTI (R8) MR. A K DUTTA (R6) MS. L BORGHAIN MR. N.H. BORBHUIYA(R-5)(SC, N C T E)
	<b>WITH</b> I.A.(Civil)/3045/2019 <b>in</b> WP(C)/3214/2019	SWAPAN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. MR. I ALAM SC, N C T E
23	WP(C)/4603/2020  CAVT. NO. 06352/020,	SUPARNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. ARUNDHATI BORA MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, SEC. EDU. MR. I H SAIKIA FOR CAVEATOR
24	<b>WITH</b> Cont.Cas(C)/15/2021	SWAPAN KUMAR SINGHA <b>Versus</b> SUPARNA SINHA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MRS. P GOSWAMI MS N SAIKIA MR D K ROY (r-2)
<b>HEARING</b>				
25	WP(C)/4608/2013 PART-HEARD, FIXED	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION <b>Versus</b> CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.



26	I.A.(Civil)/1278/2021 PART-HEARD, FIXED in El.Pet./1/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> AMINUL HAQUE LASKAR AND 12 ORS	MR K P PATHAK MR H I CHOUDHURY MR S BORTHAKUR MR B CHOUDHURY	MR D MAZUMDER MR. M A I HUSSAIN MR A R BHUYAN
	<b>WITH</b> El.Pet./1/2021	AMINUL HAQUE LASKAR <b>Versus</b> KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR N DUTTA MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR K P PATHAK MR S BORTHAKUR MR H I CHOUDHURY Mr M U Ahmed (R7) MR. S H ZAMAN (R9) MR B CHOUDHURY MR R SENSUA MS R A MOSTAFI (R5) MS. T A AHMED (R8)
	<b>WITH</b> REP/1/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA <b>Versus</b> AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	<b>WITH</b> I.A.(Civil)/1237/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA <b>Versus</b> AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	<b>WITH</b> I.A.(Civil)/1569/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR <b>Versus</b> SAYAL AHMED BARBHUIYA	MR A R BHUYAN	MR G J SAIKIA
	<b>WITH</b> I.A.(Civil)/1799/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR <b>Versus</b> SAYAL AHMED BARBHUIYA	MR D MAZUMDER MR. A R BHUYAN MR. M A I HUSSAIN	
	<b>WITH</b> I.A.(Civil)/2073/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR <b>Versus</b> SAYAL AHMED BARBHUIYA	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR G J SAIKIA
27	WP(C)/127/2016 FIXED	CHANDRA KANTA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Thursday,2nd December 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63 ) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
67	Crl.Pet./108/2018 B/O	RAJIV SHARMA <b>Versus</b> SMT. INDRANEE SARMA	MR. M SARANIA MD. S U AHMED MS. I KEITZAR MS. S KAUSHIK	MR. R C SAIKIA MS. P BORA MS. K SAIKIA MS. J TAMULI MS. R DEKA
<b>ORDERS</b>				
68	I.A.(Crl.)/532/2021 B/O in AB/3942/2021 <b>WITH</b> AB/3942/2021	HEMANTI DAS@JOYINTY DAS AND ORS. <b>Versus</b> THE STATE OF ASSAM  JOYINTY DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER   MR F Z MAZUMDER MR R DAS	PP, ASSAM   PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

-

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ADMISSION**

60	Crl.Pet./1177/2018 WITH OFFICE NOTE, FIXED	MAHBUBUR RAHMAN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR N DUTTA MR. R R KAUSHIK MR. A PHUKAN	SC, CBI
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**HEARING**

61	I.A.(Crl.)/321/2021 WITH PB (THREE NOS), (LCR KEPT IN SECTION), FIXED in Crl.A./309/2019 <b>WITH</b> Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
		PRASANTA BHUYAN @ SUSHIL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 13**

**[CIVIL BENCH-III, I AND CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133 )  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 29-11-2021 TO 03-12-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
24	WP(C)/8746/2018 FIXED	MAIDANGSRI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM MR. U K NAIR SC, GHC
25	WP(C)/3734/2021 FIXED	ANJALI SAH <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. R MAZUMDAR MD H R AHMED	MR. S K MEDHI ASSTT.S.G.I. SC, SEBA
<b>ORDERS</b>				
26	Crl.Pet./498/2021 FIXED	PARIMAL CH DAS @ PARIMAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N K MURRY MS P TOKBIPI	PP, ASSAM
<b>HEARING</b>				
27	WP(C)/2056/2015 FIXED	CHANDAN NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	MR P S DEKA (SC, REVENUE) MR M R ADHIKARI (GA, ASSAM) R-3 & 4
28	WP(C)/2996/2018 BY SLIP	THE MANAGEMENT OF BOGAPANI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
<b>WITH</b>				
29	WP(C)/6540/2018	MANGRA ETWA <b>Versus</b> THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
30	WP(C)/3757/2020 FIXED	BIJAYLAKHMI LASKAR DUTTA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAİN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021
25)	MR. S K SINGH	02-12-2021	To	12-12-2021
26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CRIMINAL REVISION PETITION) ALONG WITH THE  
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

10	Crl.Rev.P./55/2020 B/O	SUNIL MIRDHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	PP, ASSAM
11	Crl.Rev.P./215/2021 B/O	REZZAK ALI <b>Versus</b> RASHIDUL ISLAM	MR. A ROSHID MS. M R DEVI	

LEAVE NOTE OF ADVOCATES FOR 02/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021

19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAİN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021
25)	MR. S K SINGH	02-12-2021	To	12-12-2021
26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,2nd December 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 15**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 29-11-2021 TO 03-12-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
9	I.A.(Civil)/2052/2021 B/O in WP(C)/2924/2021	SRI PABITRA BORO, <b>Versus</b> THE STATE OF ASSAM AND ORS		SC, PWD ROAD MR. U K NAIR MR R SINGHA SC, BTC
	<b>WITH</b> WP(C)/2924/2021	BHABA DEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	MR. K N CHOUDHURY (R-6) MR. B PRASAD (R-6) MS. A DAS (r-6) SC, PWD SC, BTC

LEAVE NOTE OF ADVOCATES FOR 02/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021

13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAIN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021
25)	MR. S K SINGH	02-12-2021	To	12-12-2021
26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,2nd December 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 16**

**[THIS BENCH WILL SIT AT 2:00 PM**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
26	WP(C)/4543/2021 PART HEARD, BY SLIP	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA MR. K P PATHAK	SC, NHM MR. S DUTTA (r-3) SC, HEALTH
<b>WITH</b>				
27	WP(C)/4683/2021 CAVT. NO. 05852/021,	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA	MR. S DUTTA SC, NHM SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 02/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021

21)	MR B BURAGOHAIN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021
25)	MR. S K SINGH	02-12-2021	To	12-12-2021
26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,2nd December 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 17**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH(MAC.APP. AND MFA MATTERS) )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	Tr.P.(C)./65/2021 B/O	SMT. DIPALI DAS BAIDYA <b>Versus</b> PARTHA BAIDYA	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
<b>ADMISSION</b>				
15	MFA/172/2019 CAVT. NO.0370/2019 FIXED	SRI AMRIT BORGHAIN <b>Versus</b> SRI RAJIB BORGHAIN	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MR. M DAS MR. N CHOUDHURY MR. B D DEKA FOR CAVEATOR
16	MFA/187/2021 B/O	DR. MAHBUB ALAM KHAN <b>Versus</b> NAZIR AHMED BARBHUIYA AND 6 ORS.	MS. R CHOUDHURY MS S S ZIA	
	<b>WITH</b> I.A.(Civil)/2076/2021 <b>in</b> MFA/187/2021	DR. MAHBUB ALAM KHAN <b>Versus</b> NAZIR AHMED BARBHUIYA AND 6 ORS.	MS. R CHOUDHURY MS S S ZIA	
<b>HEARING</b>				
17	MFA/85/2016 WITH LCR, B/O	UNION OF INDIA <b>Versus</b> M/S INDIAN OIL CORPORATION LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MR.U K GOSWAMI MS. M CHATTERJEE MS. K KALITA SC, NF RLY	MR. K P MAHESWARI MS.M SHARMA MS. L DAS
	<b>WITH</b> MFA/1/2016	THE UNION OF INDIA <b>Versus</b> M/S INDIAN OIL CORPORATION LTD	MR. B SARMAH MR.U K NAIR MR.A CHETRY MR.M P SARMA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	<b>WITH</b> I.A./582/2016 <b>in</b> MFA/1/2016	THE UNION OF INDIA <b>Versus</b> M/S INDIAN OIL CORPORATION LTD	MR.U K NAIR MR.A CHETRY MR.M P SARMA	

19	<b>WITH</b> MFA/82/2016	UNION OF INDIA <b>Versus</b> M/S INDIAN OIL CORPORATION LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MR.U K GOSWAMI MS. M CHATTERJEE MS. K KALITA SC, NF RLY	MR. K P MAHESWARI MS. M SHARMA
20	<b>WITH</b> MFA/83/2016	UNION OF INDIA <b>Versus</b> M/S INDIAN OIL CORPORATION LTD	MR. B SARMAH MR. U K GOSWAMI MR G GOSWAMI SC, NF RLY	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. S SARMA MS. L DAS
21	<b>WITH</b> MFA/94/2016	UNION OF INDIA <b>Versus</b> M/S INDIAN OIL CORPORATION LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MR.U K GOSWAMI MS. M CHATTERJEE MS. K KALITA SC, RAILWAY	MR.K P MAHESWARI MS.M SHARMA

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
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18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAJIN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021
25)	MR. S K SINGH	02-12-2021	To	12-12-2021
26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,2nd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 21**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-I), ALONG WITH THE FOLLOWING  
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
9	RSA/17/2016 CAVT. NO. 984/2015 WITH LCR, FIXED	SRI SATYENDRA MEDHI <b>Versus</b> SRI PRAMOD MEDHI	MS. P BHATTACHARYA MR. A ALI MS. M BHATTACHARYA MR. K BARTHAKUR	MR. T C DAS MR. A DHAR MR. P SARMA MD F FARIDI MR. S KHAN FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 02/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021

20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAIN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021
25)	MR. S K SINGH	02-12-2021	To	12-12-2021
26)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021